



2026:AHC:44194

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3015 of 2026

Asim Lipic Anzar Ahmad

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohammad Umar Khan
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Mohammad Umar Khan, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 26, 2026

N.S.Rathour

(Vikas Budhwar,J.)